

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting of NC-VI held on 11.03.2010

Meeting No. 45/AM10 for the licensing year 2009-10 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 11.03.2010 under the Chairmanship of Shri A.K. SINGH, Jt. DGFT. Following officers were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. Shaish Kumar	I.A.	DIPP
2.	Sh. T.M. Skaria	DDG	DGFT
3.	Sh. Raghu Nath	FTDO	DGFT

The Committee ratified the minutes of the meeting held 18.02.2010 & 25.02.2010. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 12 months as per Public Notice 37 dated 23.08.2007

1	894	M/S. UNI KLINGER LTD., PUNE	M.No. 45/10 Dt. 11.03.2010	Status: Deferred
	HQ File :01/85/050/00432/AM08/	RLA File :31/24/40/208/AM08	Lic.No/Date:3110031555 13.11.2007	
	The case was considered by the committee as per agenda. It was noted that applicant Firm has represented against rejection of case. However details as per deficiency letter dated 10.03.2009 have not been furnished. The firm was called for PH on 11.02.2010, which they did not attend. Firm was again called for PH on 11.03.2010. They have requested for postponement of PH. The committee decided to allow the last and final opportunity for PH on 22.04.2010. To be re-listed on 22.04.2010.			

2	895	M/S. UNI KLINGER LTD., PUNE	M.No. 45/10 Dt. 11.03.2010	Status: Deferred
	HQ File :01/85/050/00433/AM08/	RLA File :31/24/40/106/AM08	Lic.No/Date:3110031556 13.11.2007	
	The case was considered by the committee as per agenda. It was noted that applicant Firm has represented against rejection of case. However details as per deficiency letter dated 10.03.2009 have not been furnished. The firm was called for PH on 11.02.2010, which they did not attend.			

Firm was again called for PH on 11.03.2010. They have requested for postponement of PH. The committee decided to allow the last and final opportunity for PH on 22.04.2010.
To be re-listed on 22.04.2010.

3	896 Case No.:3/35/85-ALC3/2009	M/S. SYNTHITE INDUSTRIES LIMITED	M.No. 45/10 Dt. 11.03.2010	Status: Approved
	HQ File :01/85/050/00191/AM10/	RLA File :10/24/040/00105/AM10/	Lic.No/Date:1010036490 23.12.2009	
	The case was considered by the committee as per agenda. Committee heard Mr. Shaji K. Jacob, Manager (R&D) of the applicant Firm, who was present in the meeting. Taking into account the technical details, manufacturing process and other explanations provided by him, Committee decided to approve input output qty. as applied for, with slight modification in description of import/export item, as under:-			
	Export item	Qty	Import item	Qty
	COCOA EXTRACT (Polyphenol content minimum 30 %)	210.084 KG	COCOA POWDEDR (Cocoa Butter content less than 2%)	3000.000 KG
RA to take consequential action as per policy/procedure.				

4	897 Case No.:1/27/85-ALC3/2004		M/S. VALLABHDAS KANJI LTD	M.No. 45/10 Dt. 11.03.2010	Status: Approved
	HQ File :01/85/050/00140/AM05/		RLA File :10/81/040/00092/AM05/	Lic.No/Date:1010017227 13.08.2004	
	The case was considered by the committee as per agenda. On the basis of production/consumption data certified by Central Excise vide letter dated 27.01.2010, Committee decided to ratify norms a under:-				
	Export item	Qty	Import item	Qty	
	PHI PIZZA SPICE MIX	6531.80 KG	BASIL OREGANO	500.000 KG 787.76 KG	
RA to take consequential action as per policy/procedure.					

5	898	M/S. WRIGLEY INDIA PVT LTD.,	M.No. 45/10 Dt. 11.03.2010	Status:
---	------------	------------------------------	----------------------------	----------------

Case No.:9/41/85-ALC3/2009			Deferred
HQ File :01/85/050/00222/AM10/	RLA File :07/24/040/00337/AM10/	Lic.No/Date:0710068923 16.12.2009	
The case was considered by the committee as per agenda. The Committee decided to link similar case decided earlier. To be re listed on 25.03.2010.			

6

899	M/S. KIRBY BUILDING SYSTEMS INDIA LTD.	M.No. 45/10 Dt. 11.03.2010	Status: Approved
Case No.:6/41/85-ALC3/2009			
HQ File :01/85/050/00219/AM10/	RLA File :09/24/040/00289/AM10/	Lic.No/Date:0910039944 17.11.2009	
The case was considered by the committee as per agenda. The committee decided to approve the case on the basis of written comments dated 11.03.10 of DIPP and ratified the norms as under:-			
Export Item	Qty.	Import	Qty.
PRE-FABRICATED STEEL BUILDING - 208 MT L 91 MTRS C/C; W 61 MTRS C/C; EAVE HEIGHT 9 MTR CLEAR;	1.000No. (Net weigh 208MT)	1. RELEVANT H.T. PLATES - ASTM A 572M, GR.345; 4MM TO 32 MM THICKNESS	151.86MT (INCLUDING 3% wastage)
		2. RELAVANT PLAIN / BARE GALVALUME SHEETING COILS - ASTM A 792 M, GR.340/550, AZ-150 - 0.47 MM TO 0.64 MM THICKNESS	25.00MT (inclusive of 0.75% wastage)
		3. RELEVANT PRE-PAINTED SHEETING COILS - ASTM A 792 M GR.340/550, AZ 150 - 0.47 MM TO 0.64 MM THICKNESS	16.00MT (inclusive of 0.75% wastage)
		4. ROPE SEALING TAPE ROLLS - As per Kirby Specifications	1050.000Nos. (weight 0.681MT) On net to net
		5. SEALANT TUBES - AS PER KIRBY SPECIFICATIONS	80.000Nos (weight 0.8MT) On net to net)
		6. FCWA WIRE 1.2 MM DIA - AWS A5-20/E71T-1	1.672MT on net to net
		7. SKY LIGHT (FIBRE GLASS POLYESTER PANEL) -	96.00Nos

		1.5X1000X 3300MM - AS PER KIRBY SPECIFICATIONS	(weight 0.88MT) On net to net
		8. SELF DRILLING & TAPPING SCREWS AND WASHERS	22500.000 Nos.
		10-14X25 MM; 10-16X19MM;	0.143MT) On net to net
RLA to take consequential action as per policy/procedure.			

7

900		M/S. KIRBY BUILDING SYSTEMS INDIA LTD.	M.No. 45/10 Dt. 11.03.2010	Status: Approved
Case No.:5/41/85-ALC3/2009				
HQ File :01/85/050/00218/AM10/		RLA File :09/24/040/00282/AM10/	Lic.No/Date:0910039942 17.11.2009	
The case was considered by the committee as per agenda. The committee decided to approve the case on the basis of written comments dated 11.03.10 received from DIPP and ratified the norms as under:-				
Export Item	Qty.	Import Item	Qty.	
PRE-ENGINEERED STEEL BUILDING LENGTH:180MTRS(C/C), WIDTH:100MTRS(C/C), EAVE HEIGHT: 22MTRS(CLEAR)	1.000 Set (NET WEIGHT 1883MT).	1. RELEVANT H.T. PLATES - ASTM A 572M, GR.345; 4MM TO 32 MM THICKNESS	1221.9MT (inclusive of 3% wastage)	
		2.RELEVANT H.R. COILS - ASTM A570M, GR.340; 1.6 MM TO 3.15 MM THICKNESS	387.65MT (inclusive of 3% wastage)	
		3. RELEVANT PLAIN / BARE GALVALUME SHEETING COILS ASTM A 792 M, GR.340/550, AZ-150 - 0.47 MM TO 0.64 THICKNESS	88.000 MT(inclusive of 0.75% wastage)	
		4. RELEVANT PRE-PAINTED SHEETING COILS ASTM A 792 M GR.340/550, AZ 150 - 0.47 MM TO 0.64 THICKNESS	71.000 MT (inclusive of 0.75% wastage)	
		5. ROPE SEALING TAPE -	2455.000	

		ROLLS - As per Kirby Specifications	Nos. (weight 1.593MT) Net to net
		6. SEALANT TUBES - AS PER KIRBY SPECIFICATIONS	750.000 Nos. (weight 7.5MT) Net to net
		7. FCWA WIRE 1.2 MM DIA - AWS A5-20/E71T-1	13.453 MT on net to net
		8. SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X 3300MM - AS PER KIRBY SPECIFICATIONS	600.000 Nos. (weight 5.5MT) on net to net basis with accountability
		9. WALL LIGHTS 2MM POLY CARBONDATE 1000X2X4140MM - AS PER KIRBY SPECIFICATIONS	546.000 Nos. (weight 11.466MT) on net to net basis with accountability.
		10. SELF DRILLING & TAPPING SCREWS AND WASHERS - 10-14X25MM; 10-16X19MM	230000.000 Nos. (weighty 1.458MT) Net to net
RLA to take consequential action as per policy/procedure.			

8

901 Case No.:8/41/85-ALC3/2009	M/S. KIRBY BUILDING SYSTEMS INDIA LTD.	M.No. 45/10 Dt. 11.03.2010 11.03.2010	Status: Approved
HQ File :01/85/050/00221/AM10/	RLA File :09/24/040/00254/AM10/	Lic.No/Date:0910039945 17.11.2009	

The case was considered by the committee as per agenda The committee decided to approve the case on the basis of written comments dt. 11.03.10 received from DIPP and ratified the norms as under:-

Export Item	Qty.	Import Item	Qty.
PRE-ENGINEERED STEEL BUILDING, LENGTH: 168MTRS(C/C), WIDTH: 180MTRS(O/O, EAVE HEIGHT:6MTRS(CLEAR)	1.000Set (Net weight 447MT)	1. RELEVANT H.T. PLATES - ASTM A 572M, GR.345; 4MM TO 32 MM THICKNESS	245.78 MT(inclusive of 3% wastage)
		2. RELEVANT H.R. COILS - ASTM A570M, GR.340; 1.6 MM TO 3.15 MM THICKNESS	106.9MT (inclusive of 3% wastage).
		3. RELEVANT PLAIN / BARE	74.000

	GALVALUME SHEETING COILS ASTM A 792 M, GR.340/550, AZ-150 - 0.47 MM TO 0.64 THICKNESS	MT(inclusive of 075% wastage)
	4. RELEVANT PRE-PAINTED SHEETING COILS ASTM A 792 M GR.340/550, AZ 150 - 0.47 MM TO 0.64 THICKNESS	21.00MT (inclusive of 0.75% wastage)
	5. ROPE SEALING TAPE - ROLLS - As per Kirby Specifications	2620.000 Nos. (weight 1.7MT) on net to net basis.
	6. SEALANT TUBES - AS PER KIRBY SPECIFICATIONS	40.000Nos (weight 0.4MT) on net to net basis
	7. FCWA WIRE 1.2 MM DIA - AWS A5-20/E71T-1	2.123 MT on net to net basis
	8. SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X 3300MM - AS PER KIRBY SPECIFICATIONS	90.000Nos. (weight 0.825MT) on net to net basis with accountability.
	9. WALL LIGHTS 2MM POLY CARBONDATE 1000X2X4140MM - AS PER KIRBY SPECIFICATIONS	54.000Nos. (weight 1.134MT) on net to net basis with accountability.
RLA to take consequential action as per agenda.		

9	902 Case No.:7/41/85-ALC3/2009	M/S. KIRBY BUILDING SYSTEMS INDIA LTD.	M.No. 45/10 Dt. 11.03.2010	Status: Approved
	HQ File :01/85/050/00220/AM10/	RLA File :09/24/040/00288/AM10/	Lic.No/Date:0910039943 17.11.2009	
	The case was considered by the committee as per agenda. The committee decided to approve the case on the basis of written comments dt. 11.03.10 received from DIPP and ratified the norms as under:-			

Export Item	Qty.	Import Item	Qty.
PRE-FABRICATED STEEL BUILDING L 91 MTRS C/C; W 61 MTRS C/C; EAVE HEIGHT 9 MTRS CLEAR	1.000Set. (Net weight 208.2MT)	1.RELEVANT H.T. PLATES - ASTM A 572M, GR.345; 4MM TO 32 MM THICKNESS	151.86MT (inclusive of 3% wastage)
		2. RELEVANT PLAIN / BARE GALVALUME SHEETING COILS - ASTM A 792 M, GR.340/550, AZ-150 - 0.47 MM TO 0.64 THICKNESS	25.00MT (inclusive of 0.75% wastage)
		3. RELEVANT PRE-PAINTED SHEETING COILS ASTM A 792 M GR.340/550, AZ 150 - 0.47 MM TO 0.64 MM THICKNESS	16.00MT (inclusive of 0.75% wastage).
		4. ROPE SEALING TAPE ROLLS - As per Kirby Specifications	1050.000 Nos. (weight 0.681MT) on net to net basis.
		5. SEALANT TUBES - AS PER KIRBY SPECIFICATIONS	80.000 Nos. (weight 0.8MT) on net to net basis.
		6. FCWA WIRE 1.2 MM DIA - AWS A5-20/E71T-1	1.672 MT on net to net basis.
		7. SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X 3300MM - AS PER KIRBY SPECIFICATIONS	130.000 Nos. (weight 1.191MT) on net to net basis with accountability.
		8. SELF DRILLING TAPPING SCREWS & WASHERS 10-14X25 MM; 10-16X19 MM;	22500.000 Nos. (weight 0.143MT) on net to net basis.

RLA to take consequential action as per policy/procedure.

10	903 Case No.:3/45/85-ALC3/2009	M/S. ASSOCIATED CAPSULES PVT. LIMITED	M.No. 45/10 Dt. 11.03.2010	Status: Transferred
	HQ File :01/85/050/00233/AM10/	RLA File :03/94/040/00911/AM10/	Lic.No/Date:0310558698 04.02.2010	
	The case was considered by the committee as per agenda. The Committee observed that the correct ITC(HS) Code of the export product falls under heading 3290 of Chapter 39, which pertains to NC-7 . The Committee decided to transfer the case to DES-VII .			

11	904 Case No.:2/45/85-ALC3/2009	M/S. ASSOCIATED CAPSULES PVT. LIMITED	M.No. 45/10 Dt. 11.03.2010	Status: Transferred
	HQ File :01/85/050/00232/AM10/	RLA File :03/94/040/00907/AM10/	Lic.No/Date:0310558700 04.02.2010	
	The case was considered by the committee as per agenda. The Committee observed that the correct ITC(HS) Code of the export product falls under heading 3290 of Chapter 39, which pertains to NC-7 . The Committee decided to transfer the case to DES-VII .			

12	905 Case No.:1/45/85-ALC3/2009	M/S. ASSOCIATED CAPSULES PVT. LIMITED	M.No. 45/10 Dt. 11.03.2010 11.03.2010	Status: Transferred
	HQ File :01/85/050/00231/AM10/	RLA File :03/94/040/00906/AM10/	Lic.No/Date:0310558737 05.02.2010	
	The case was considered by the committee as per agenda. The Committee observed that the correct ITC(HS) Code of the export product falls under heading 3290 of Chapter 39, which pertains to NC-7 . The Committee decided to transfer the case to DES-VII .			

13	906 Case No.:4/45/85-ALC3/2009	M/S. SYMEGA SAVOURY TECHNOLOGY LIMITED	M.No. 45/10 Dt. 11.03.2010 11.03.2010	Status: Deferred
	HQ File :01/85/050/00234/AM10/	RLA File :10/24/040/00124/AM10/	Lic.No/Date:1010037525 05.03.2010	
	The case was considered by the committee as per agenda. The Committee decided to refer the case to Spice Board for comments. In the meantime to check the custom duty on import item. To be re listed 8.4.2010.			

14	907 Case No.:1/37/85-ALC3/2009	M/S. ESSEM TECNOPINZ PVT. LTD	M.No. 45/10 Dt. 11.03.2010	Status: Deferred
	HQ File :01/85/050/00193/AM10/	RLA File :31/24/040/00166/AM10/	Lic.No/Date:3110041231 23.12.2009	
	The case was considered by the committee as per agenda. Based on the written comments of DIPP dated 11.03.2010, Committee decided to call for the following information from the applicant Firm as under : i Detailed technical drawing with the dimensions of export product. ii Weight of export product. iii Net weight of each of the imported and indigenous inputs, separately, for the propose of material balancing. iv Detailed calculations as to how the import of raw material proposed for import has been arrived at including the net weight of component to be manufactured out of the imported material. To be re listed 8.4.2010			

13	908	M/s. Nestle India Ltd., Gurgaon	M.No. 45/10 Dt. 11.03.2010	Status: Transferred
	HQ File :01/85/162/00124/AM10	Ref. from PC-4(B)		
	Clarification as to whether the product “Instant Coffee blended with Chicory” under the brand name “Sunrise and Recory” is covered under DEPB entry Sl. No. 2 of export product group “Food)-M/s. Nestle India Ltd., Gurgaon			
	The case was considered by the committee as per agenda. Policy Division has forwarded minutes of DEPB minutes held on 19.01.2010 and has requested for comments on the above issue on urgent basis. It was noted that no material and no background of the case has been provided. (Copy of the representation of M/s. Nestle India Ltd., Gurgaon has also not been given). Merely minutes have been received from DEPB Committee. Norms Committee is not in a position to give comments without requisite documents & there is no means to access data on the issue. Hence matter may be reverted back to DEPB Committee {PC-4(B)}			

